

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:718

ANSWERED ON:02.03.2010

CENTRAL POLICE AWARDS COMMITTEE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Owaisi Shri Asaduddin;Singh Shri Bhola;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has constituted Central Police Awards Committee (CPAC);

(b) if so, the details thereof alongwith the terms of reference of the Committee;

(c) whether the Government has issued any directive to State Governments to provide information of Police officers who were convicted for "moral turptitude" or bringing "disrepute or disrespect" to the service;

(d) if so, the details thereof;

(e) whether the CPAC is presently considering any matter on withdrawing medals from any serving/retired police personnel or reducing the pension also; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The Central Police Awards Committee (CPAC) is a permanent Committee under the chairmanship of the Union Home Secretary having 12 DG level officers from CPOs/CPMFs/States as members and Joint Secretary (Police-I), Ministry of Home Affairs as its Member Secretary. This Committee considers thecases regarding President's Police Medals and Police Medals and makes recommendations in this regard for approval of President of India.

(c) & (d): The State Governments have been requested to examine the cases under concerned Status, Rules, guidelines and forward their recommendations if any, to this Ministry.

(e) & (f): The CPAC has initiated the action regarding withdrawal of Medal from a retired police officer Shri S.P.S. Rathore, IPS, Ex-DGP, Haryana.

For withholding his pension, proceedings are on under the All India Service(Death-cum-Retirement Benefits) Rules, 1958.